(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

(This is the 20th Day of JANUARY 2020)

Hon'ble Mr. Justice Bharat Bhushan-JM Hon'ble Mr. Devendra Chaudhary- AM

CCP No.284 of 2018 (Arising out of Original Application No.535 of 2017)

- 1. Gyanesh Kumar, Aged about 33 years, S/o Shri Awadh Kishore Dwivedi, R/o Village and Post – Jalokhar, District - Hamirpur.
- 2. Danish Khan, aged about 24 years, S/o Shri Aslam Hussain, R/o Village and post – Mohamadabad, Orai, District-Jalaun.

..... Applicants By Advocate: Shri Ashish Srivastava Versus 1. Sri Ugrasen, Senior Superintendent of Post Offices, Jhansi Respondents Shri L P Tiwari By Advocate:

ORDER

Delivered by Hon'ble Mr. Justice Bharat Bhushan -Member (J)

Shri Ashish Srivastava, learned counsel for the applicants and Shri L P Tiwari, learned counsel for the respondents are present.

- 2. A compliance affidavit dated 23.01.2019 has already been filed. Learned counsel for the applicants has accepted this position.
- 3. Accordingly, the contempt petition is dismissed and notices issued stand discharged.

(Devendra Chaudhary) Member (A)

(Justice Bharat Bhushan) Member (J)

Arun